

SL.No.31

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP No.72/241/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Centauri Composites Pvt Ltd &amp; another</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Big Bang Boom Solutions</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Centauri Composites Pvt Ltd &amp; another</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

Pleadings are completed. For hearing, post on 24.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**